

Country's Administration

[Shri D. C. Sharma.]

my life has been spent with students. I can give you a discourse for 45 minutes on what is happening in that administrative training school. But I do not want to tire the patience of the Members of this House and of the benevolent Speaker of the House. So, an overhauling is needed all along the line and committees here or there are not going to solve the problem. So, I would again request the hon. Minister to change his mind and accept my resolution.

Mr. Speaker: Is it necessary to put the resolution to the vote of the House?

Some Hon. Members: Yes.

Mr. Speaker: The question is:

"This House calls upon the Government to appoint a high-powered Commission, consisting of public men, administrators and two judges of a High Court, to suggest ways and means for the re organisation of the country's administration so that it could be helpful in achieving the goal of a Welfare State."

The motion was negative.

18:33 hrs.

RESOLUTION RE: DEVELOPMENT OF DRUG INDUSTRY AS STATE CONCERN

Shri A. K. Gopalan (Kesergod): I beg to move:

"This House is of opinion that the development of drug industry in the country be taken up as a State concern."

Mr. Speaker: He may continue on the next day.

18:33½ hrs.

BUSINESS ADVISORY COMMITTEE

FORTY-SIXTH REPORT

Shri Rane (Buldana): Sir, I beg to present the Forty-sixth Report of the Business Advisory Committee.

18:34 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, December 7, 1959 |Agrahayana 16, 1881 (Saka)